IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

REVIEW PETITION NO. 06 OF 2017 IN APPEAL NO. 74 OF 2015

Dated: 17th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Meghalaya Power Distribution Corporation Ltd. Review Petitioner /

Appellant(s)

Vs.

Meghalaya State Electricity Regulatory Commission

& Ors. Respondent(s)

Counsel for the Review Petitioner / Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Anchal Arora for

Mr. Buddy A. Ranganadhan for R-1

Ms. Mandakini Ghosh

Ms. Aradhna Tandon for R-3

ORDER

Learned counsel for respondent no.1states that respondent no.1 does not wish to file any reply.

Learned counsel for respondent No.3 seeks four weeks more time to file reply. He may take steps to file the same on or before 16.05.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>18.07.2018</u>.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member